

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 08.06.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 272 of 2020	IMR Metallurgical Resources AG Vs. Ferro Alloys Corporation Ltd & Ors.	Nattasha Garg	Diwakar Maheshwari

**After the above**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (Fresh cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 466 of 2020	Vishal Vijay Kalantri Vs. Shailen Shah (Resolution Professional of Dighi Port Ltd) & Ors.	Vishvendra Tomer	Mahesh Agarwal
<b>2.</b>	Comp. App. (AT) (Ins) No. 514 of 2020	Kunal Finance & Credit Pvt. Ltd. Vs. Mani Square Ltd.	Chetan Roy	
<b>3.</b>	Comp. App. (AT) (Ins) No. 517 of 2020	Rajesh Mahajan Vs. Park Network Pvt. Ltd. & Ors.	Praveen Kr. Aggarwal	
<b>4.</b>	Comp. App. (AT) (Ins) No. 518 of 2020	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	
<b>5.</b>	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. BVN Traders & Ors.	Gautam Singh	

**12:00 Noon**

## **For Admission (Fresh cases)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 520 of 2020	Naveen Kumar Jha Vs. Radstad Indian Pvt. Ltd. & Anr.	Dhaval Deshpande	
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7.	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	
8.	Comp. App. (AT) (Ins) No. 522 of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 482 of 2020	Ritu Rastogi Resolution Professional, Benlon India Ltd. Vs. Riyal Packers	Meera Murali	
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**